

to avoid administrative difficulties since the coal mining in the State is mostly done by local coal miners who are all private parties.

(c) to (e) The existing average royalty rate on coal in India is one of the highest in the World. There has been a steep increase in consumption of imported coal in the recent years. Even though the cost of Indian coal is much lower than the cost of imported coal, high freight charges and a high royalty levy have diminished the competitiveness of domestic coal within the country *vis-a-vis* imported coal. This perspective will be kept in view while taking a decision in the matter of any further increase in the existing rates of coal royalty.

(f) The amounts of coal royalty paid to various coal producing States by the subsidiary companies of Coal India Ltd. during 1996-97 and 1997-98 are given below:

States	Rs. in Crores	
	1996-97	1997-98
West Bengal	10.87	12.64
Bihar	682.77	665.24
Orissa	185.33	237.42
Maharashtra	200.29	204.79
Madhya Pradesh	684.14	663.63
Uttar Pradesh	121.41	102.35
Assam	9.92	6.13
Total	1,894.73	1,892.2

[English]

312-18

Disinvestment Fund

1666. DR. RAVI MALLU :
SHRIMATI GEETA MUKHERJEE :
SHRI S. SUDHAKAR REDDY :
SHRI V.V. RAGHAVAN :
SHRI MADHAVRAO SCINDIA :
SHRI SUSHIL KUMAR SHINDE :
SHRI K.S. RAO :

Will the Minister of FINANCE be pleased to state:

(a) the total target set for disinvestment in public sector undertakings and efforts made to achieve it;

(b) the total amount so far accrued by disinvestment of share of public sector undertakings, unit-wise;

(c) the purpose in which the amount has been utilised so far;

(d) whether any voluntary retirement scheme and compensation policy has been worked out in respect of PSUs to be closed down under disinvestment programme;

(e) if so, the details thereof;

(f) the number of employees relieved so far and likely to be relieved upto 2000;

(g) whether any study has been made about the surplus staff of sick PSUs; and

(h) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) A target of Rs. 5000 crores has been set for 1998-99 for realisation through disinvestment in Public Sector Enterprises. Out of this an amount of about Rs. 1200 crores has already been realised by disinvestment of Government held equity in CONCOR, GAIL & VSNL. The target of Rs. 5000 crores is likely to be achieved by the end of March, 1999.

(b) A statement is enclosed.

(c) The amount realised from disinvestment has been credited to the Consolidated Fund of India.

(d) to (h) The information is being collected and will be laid on the Table of the House.

Statement

S. No.	Name of the PSE	Amount realised (Rs. in crores) during		
		1991-92	1992-93 to 1997-98	1998-99 (till 20.2.99)
1	2	3	4	5
1.	Andrew Yule	—	0.00	—
2.	Bharat Earthmovers Ltd.	—	48.27	—
3.	Bharat Electronics Ltd.	—	47.17	—
4.	Bharat Heavy Electricals Ltd.	—	309.55	—
5.	Bharat Petroleum Corp. Ltd.	—	331.18	—
6.	Bongaigaon Refineries Ltd.	—	45.40	—
7.	CMC Ltd.	—	0.00	—
8.	Cochin Refineries Ltd.	—	0.00	—
9.	Container Corp. of India Ltd.	—	113.83	221.65
10.	Dredging Corp. of India Ltd.	—	0.00	—
11.	Engineers India Ltd.	—	67.53	—
12.	Fert. & Chem. (Travancore Ltd.)	—	1.30	—
13.	Gas Authority of India Ltd.	—	194.12	181.77
14.	HMT Ltd.	—	23.38	—

1	2	3	4	5
15.	Hindustan Cables Ltd.	—	0.00	—
16.	Hindustan Copper Ltd.	—	8.07	—
17.	Hindustan Organic Chem. Ltd.	—	0.00	—
18.	Hindustan Petroleum Corpn. Ltd.	—	894.96	—
19.	Hindustan Photofilms Mfg. Co. Ltd.	—	0.00	—
20.	Hindustan Zinc Ltd.	—	81.55	—
21.	Indian Oil Corpn. Ltd.	—	1033.65	—
22.	Indian Petro-Chemicals Corpn. Ltd.	—	0.00	—
23.	IRCON International Ltd.	—	0.00	—
24.	Indian Telephone Industries Ltd.	—	15.63	—
25.	Indian Tourism & Devl. Corpn.	—	51.99	—
26.	Kudremukh Iron & Ore Comp. Ltd.	—	11.40	—
27.	Madras Refineries Ltd.	—	0.00	—
28.	Mahanagar Telephone Nigam Ltd.	—	2360.46	—
29.	Minerals & Metals Trdg. Corp. Ltd.	—	0.00	—
30.	National Aluminium Co. Ltd.	—	244.30	—

1	2	3	4	5
31.	National Fertilizers Ltd.	—	1.00	—
32.	National Mineral Devl. Corpn. Ltd.	—	17.88	—
33.	Neyveli Lignite Corpn.	—	70.43	—
34.	Oil & Natural Gas Corpn.	—	1056.67	—
35.	Rashtriya Chemicals & Fert. Ltd.	—	30.36	—
36.	Shipping Corp. of India Ltd.	—	28.08	—
37.	State Trading Corpn.	—	2.25	—
38.	Steel Authority of India Ltd.	—	736.06	—
39.	Videsh Sanchar Nigam Ltd.	—	379.00	785.00\$
Total		3038.00 [@]	8205.47	1188.42

[@] As in 1991-92 the shares were sold in bundles the amount realised PSU-wise is not available.

— The total amount realised since 1991-92 is Rs. 12,431.89 crores.

\$ Approximately.

Development Works in CCL

1667. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of COAL be pleased to state:

(a) the locations under jurisdiction of Central Coalfields Limited, specially in Bokaro and Kargali areas where the works relating to construction of roads, houses and maintenance have been carried out by the Civil Department during the last three years;

(b) whether there is any hurdle in the development and maintenance work being carried out in the areas under the jurisdiction of Central Coalfields Limited;

(c) if so, the details of the developmental works done in the areas under CCL;

(d) whether an amount of Rs. 1 crore 70 lakhs has been allocated to Civil and E&M Department for Bermo Central Colony under CCL during 1995-96 and 1996-97;

(e) if so, whether the allocated amount has been fully utilised; and

(f) if not, the reasons therefor and the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) The details of work relating to construction of roads, houses and maintenance work carried out in Bokaro and Kargali areas under Central Coalfields Limited (CCL) during the last 3 years are as